

LOK SABHA

UNSTARRED QUESTION NO. 559

TO BE ANSWERED ON 6.2.2017

CAPITAL GRANTS/VIABILITY GAP FUNDING FOR GIGL AND GITL

559. SHRI DEVUSINH CHAUHAN:

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

(a) whether the Government of Gujarat has requested for providing capital grants/viability gap funding for GSPL India Gasnet Limited (GIGL) and GSPL India Transco Limited (GITL) along with grant of license for development of City Gas Distribution networks on nomination basis on the lines of support provided to GAIL Jagdishpur-Haldia project; and

(b) if so, the details thereof along with the action taken by the Government thereon?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) & (b): The Government of Gujarat had approached the Ministry of Finance for financial support from the Asian Development Bank (ADB) to GSPL India Transco Limited (GITL) for execution of Mallavaram-Bhopal-Bhilwara via Vijaipur Pipeline (MBBVPL) project. Keeping in view the importance of this pipeline project, MoP&NG has conveyed its support to the request of Government of Gujarat for financial assistance from ADB to the Ministry of Finance in this regard.

The Government of Gujarat in the month of October, 2016 has requested the Ministry of Petroleum & Natural Gas (MoP&NG), to consider a capital grant of 40% to GSPL India Gas Net Limited (GIGL) and GITL for the development of Mehsana-Bhatinda-Jammu-Srinagar Pipeline (MBSPL) and MBBVPL projects and also grant of authorization for development of City Gas Distribution networks. Under the Petroleum & Natural Gas Regulatory Board (PNGRB) Act, 2006, PNGRB is the statutory authority to grant licenses for the development of City Gas Distribution (CGD) network which includes PNG/CNG network.
